

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1456
ANSWERED ON:02.12.2014
POLICE PERSONNEL KILLED IN ROAD RAGE
Mohan Shri P. C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total numbers of traffic police personnel killed in road rage incidents in the National Capital Territory (NCT) of Delhi during each of the last three years and the current year;
- (b) whether the Government proposes to issue orders for carrying weapons by the traffic police personnel and if so, the details thereof;
- (c) whether bullet-proof jackets are provided to the Delhi Police Special Commandos and if so the details thereof; and
- (d) whether the Government has any proposal to amend the relevant laws for providing stringent punishment for killing the traffic police personnel on duty and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): One Delhi Traffic Police personnel namely Late Shri Mana Ram, 1310/T, constable was killed on 14.06.2014 in road rage incident in the National Capital Territory (NCT) of Delhi during the last three years and the current year (upto 15.11.2014).
- (b): Upper Subordinates Rank officers posted in Traffic Unit of Delhi Police are issued weapons while they perform duties as per requirement.
- (c): Yes, 137 number of bullet-proof jackets have been issued to the commandos of Special Weapons and Tactics (SWAT)/Special Cell of Delhi Police
- (d): The Indian Penal Code, 1860 is a general code which prescribes punishment for the offences committed in general. Section 302 of IPC provides provision of punishment for murder. There is no proposal to amend the IPC for providing death penalty for specifically killing the traffic police personnel on duty.